

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.1684  
TO BE ANSWERED ON 8<sup>TH</sup> DECEMBER, 2021**

**OUTSTANDING PAYMENTS**

**1684. SHRIMATI PRAMILA BISOYI:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of amount of outstanding payments, State-wise, that need to be paid to the State Governments and their implementing agencies in connection with procurements to Central Pool as of date;**
- (b) the amount of outstanding payments to be paid to Odisha State Civil Supplies Corporations and by when the due will be cleared by the Ministry;**
- (c) the quantity of surplus rice received by FCI from Odisha during the last five years, year-wise; and**
- (d) whether there is any restriction on the receipt of surplus rice from the State of Odisha during the current financial year?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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**(a) and (b): Payment to States for Central Pool Procurement of Food grains i.e Wheat, Rice and Coarse Grains is made by Food Corporation of India (FCI)/Department of Food and Public Distribution (DFPD) on the basis of admissible claims made by State Government and its agencies which is an ongoing process. As per available information, details of State wise outstanding payments (as on 02.12.2021) including Odisha is at Annexure-A.**

**(c): Details of surplus rice received by FCI from Odisha are as follows:**

<b>KMS</b>	<b>Quantity (in LMT)</b>
<b>2016-17</b>	<b>16.09</b>
<b>2017-18</b>	<b>12.36</b>
<b>2018-19</b>	<b>17.83</b>
<b>2019-20</b>	<b>17.21</b>
<b>2020-21</b>	<b>18.75*</b>

**\* Rice delivery under KMS 2020-21 is still going on.**

**(d): The estimates for procurement of Paddy (in terms of Rice) are finalized by the Government of India in consultation with State Governments, Ministry of Agriculture & Farmers Welfare (MoA&FW) and Food Corporation of India, before the commencement of each marketing season based upon estimated production, marketable surplus and agricultural crop pattern- July/Aug for Kharif and Feb/March for Rabi crops etc. Procurement in a State depends not only upon production but also upon other multiple factors like marketable surplus, MSP, prevailing market rate, demand & supply situation and participation of private traders etc.**

**Odisha is a DCP State, wherein procurement is undertaken by State Govt. through its agencies. Only the surplus rice, after meeting State's requirement, is delivered to FCI in central pool account for movement to deficit/consuming States. State of Odisha has delivered 18.75 LMT rice to FCI during KMS 2020-21 (upto 01.12.2021). Procurement of paddy crop of Kharif 2021-22 has already commenced through State procuring agencies and 7600 MT paddy has been procured upto 01.12.2021.**

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**Annexure-A**

**ANNXURE REFERRED TO IN REPLY TO PART (a)&(b) OF THE UNSTARRED QUESTION NO.1684 FOR ANSWER ON 08.12.2021 IN THE LOK SABHA.**

**State wise outstanding payments to be made for Central Pool**  
**Procurements**

<b>State</b>	<b>Outstanding Amount (in Rs crore)</b>		<b>Total</b>
	<b>FCI</b>	<b>State claim under DCP*</b>	
<b>Jharkhand</b>	<b>236.04</b>	<b>-</b>	<b>236.04</b>
<b>Odisha</b>	<b>1500.12</b>	<b>5001.11</b>	<b>6501.23</b>
<b>West Bengal</b>	<b>82.72</b>	<b>2268.08</b>	<b>2350.8</b>
<b>Assam</b>	<b>134.22</b>	<b>-</b>	<b>134.22</b>
<b>Haryana</b>	<b>1406.19</b>	<b>-</b>	<b>1406.19</b>
<b>Punjab</b>	<b>2910.5</b>	<b>-</b>	<b>2910.5</b>
<b>Rajasthan</b>	<b>22.14</b>	<b>-</b>	<b>22.14</b>
<b>Uttar Pradesh</b>	<b>987.14</b>	<b>-</b>	<b>987.14</b>
<b>Uttarakhand</b>	<b>47.37</b>	<b>130.47</b>	<b>177.84</b>
<b>Andhra Pradesh</b>	<b>316.67</b>	<b>194.86</b>	<b>511.53</b>
<b>Telangana</b>	<b>1464.64</b>	<b>287.15</b>	<b>1751.79</b>
<b>Maharashtra</b>	<b>37.79</b>	<b>3456.34</b>	<b>3494.13</b>
<b>Madhya Pradesh</b>	<b>548.43</b>	<b>4694.63</b>	<b>5243.06</b>
<b>Chhattisgarh</b>	<b>751.39</b>	<b>2814.7</b>	<b>3566.09</b>
<b>Karnataka</b>	<b>-</b>	<b>1278.01</b>	<b>1278.01</b>

**\*Only Admissible amount shall be released.**

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